

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER & SANITATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO.914**  
**TO BE ANSWERED ON 07.02.2019**

**Piped Water Facility in Gram Panchayats**

**914. SHRI RAJESHBHAI CHUDASAMA:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Central Government has provided piped water facilities to Gram Panchayats under any scheme, if so, the State-wise details thereof including the State of Gujarat;
- (b) the time-frame by which similar facilities are likely to be extended to the remaining Gram Panchayats in the country; and
- (c) the details of the action plan formulated in this regard and the deadline, if any, fixed to complete this task?

**ANSWER**

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION**  
**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) This Ministry maintains information regarding coverage of drinking water supply in terms of rural habitations and not in terms of Gram Panchayats. As per information entered by States on Integrated Management Information System (IMIS) of this Ministry, State-wise details of habitations and population covered with piped water supply (PWS) is at **Annexure**.
- (b) & (c) Rural Drinking Water Supply is a State subject. However, this Ministry supplements the efforts of the State Governments for improving coverage of rural drinking water supply by providing technical & financial assistance through Centrally sponsored National Rural Drinking Water Programme (NRDWP) as per the budgetary allocation for the same. This Ministry has restructured National Rural Drinking Water Programme (NRDWP) on 10.11.2017 to make it more competitive, outcome based and result oriented. As per restructured NRDWP, the focus of this Ministry is piped water supply (PWS) schemes. Further, providing drinking water in rural areas is a dynamic process. The coverage of rural habitations depends on many factors such as availability of water sources for schemes and availability of funds to implement the schemes. The states have also been advised to pool more funds from the state finance departments for drinking water supply sector out of enhanced devolution of funds from 32% to 42 % under 14th Finance Commission. The Ministry intends to focus on coverage of rural population with pipe water supply and household connection in line with the commitment made by the country in the international forum while agreeing for UN Sustainable Development Goal (SDG)-2030.

## Annexure

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q. No- 914 due for answer on 07.02.2019					
S.No	State	Total No. of Habitations	Total rural Population (in lakhs)	Total habitations with PWS	PWS Population (in lakhs)
1	ANDAMAN and NICOBAR	400	2.65	254	2.42
2	ANDHRA PRADESH	48,363	366.35	40,924	356.91
3	ARUNACHAL PRADESH	7,525	12.41	3,733	7.89
4	ASSAM	88,047	296.21	36,003	140.56
5	BIHAR	1,10,218	994.33	7,746	118.78
6	CHATTISGARH	74,619	197.83	15,562	72.76
7	GOA	347	7.31	0	0
8	GUJARAT	35,996	369.89	32,797	352.31
9	HARYANA	7,517	182.6	7,333	180.52
10	HIMACHAL PRADESH	53,269	65.69	51,838	63.14
11	JAMMU AND KASHMIR	15,778	101.26	14,914	96.49
12	JHARKHAND	1,19,832	271.37	17,480	70.34
13	KARNATAKA	59,774	395.15	50,303	394.06
14	KERALA	21,520	464.71	21,129	456.54
15	MADHYA PRADESH	1,27,448	526.02	22,676	219.5
16	MAHARASHTRA	99,533	632.97	67,425	526.74
17	MANIPUR	2,962	23.43	2,710	22.64
18	MEGHALAYA	9,980	24.86	5,856	17.19
19	MIZORAM	718	5.19	684	5.01
20	NAGALAND	1,450	16.74	1,392	16.27
21	ODISHA	1,57,013	357.87	42,884	167.24
22	PUDUCHERRY	266	4.38	119	2.47
23	PUNJAB	15,038	176.67	13,014	161.84
24	RAJASTHAN	1,21,526	507.19	45,435	284.97
25	SIKKIM	2,076	4.57	2,083	4.59
26	TAMIL NADU	1,00,014	395.56	99,593	395.36
27	TELANGANA	24,359	224.62	22,572	228.1
28	TRIPURA	8,723	44.92	6,673	38.98
29	UTTAR PRADESH	2,60,018	1,673.52	24,400	264.43
30	UTTARAKHAND	39,311	71.93	37,838	53.71
31	WEST BENGAL	1,05,669	744.49	41,640	352.64
<b>Total</b>		<b>17,19,309</b>	<b>9,162.69</b>	<b>7,37,010</b>	<b>5074.40</b>
<b>Percentage</b>				<b>42.86</b>	<b>55.38</b>